

1	2	3	4	5
	01	Haryana	2. M/s Dharam Raj Product, Ballabhgarg, Faridabad	Stop Marking issued. Product replacement offered. Matter <i>sub-judice</i> as manufacturer initiated legal proceedings against the complainant.
2014-15 (till 08.12.2014) Total 09	02	Uttar Pradesh	1. M/s Kinley, Lucknow	Under investigation
			2. M/s Vestal Aqua Products, Noida	Under investigation
	01	Rajasthan	3. M/s Bisleri International Limited, Jaipur	Under investigation
	01	Haryana	4. M/s Ira Sky Packaged Drinking Water, Faridabad	Under investigation
	01	Assam	5. M/s Markande Beverage Imphal, Manipur	Under investigation
	02	Tamil Nadu	6. M/s AGMS Healthy and Purity Aqua Services and AMS Aqua Products, Chennai	Under investigation
			7. Water World, Tamil Nadu	Under investigation
	01	Kerala	8. M/s Sagara Agencies, Kerala	Under investigation
	01	Andhra Pradesh	9. Bisleri Brand, Hyderabad	Under investigation

Note : Complaints received for Packaged Natural Mineral Water (IS 13428) - Nil

Availability and requirement of foodgrains

2256. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether adequate foodgrains stocks are available in the central pool to meet the

domestic requirement and contain prices in the likely decline in production of foodgrains in the current fiscal;

(b) if so, the details thereof indicating the current stocks and estimated requirement of foodgrains during the ensuing year; and

(c) the remedial steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) Yes, Sir.

(b) The stock of foodgrains in the Central Pool as on 16.11.2014 was 405.90 lakh tons *vis-a-vis* minimum buffer norms of 212 lakh tons for October-December quarter. Under the National Food Security Act (NFSA), the estimated annual requirement of foodgrains is 614.3 lakh tons for Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS).

(c) Question does not arise in view of (a) and (b) above.

Procurement of agricultural produce by FCI

2257. SHRI MOHD. ALI KHAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total quantum of wheat, paddy, rice and other agricultural produces procured by the FCI along with the number of farmers benefited therefrom during each of the last five years and current year, State-wise, particularly in Telangana; and

(b) the Minimum Support Prices (MSPs) fixed by Government for agricultural produces during the last five years and current year, produce-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) and (b) For the central pool, foodgrains and coarsegrains are procured by FCI and State Agencies. The total quantum of wheat, paddy, rice procured by FCI alone during last five years and current year is given in Statement-I (*See* below). The Government do not maintain the records of farmers benefited from such procurement operations.

The Minimum Support Prices (MSPs) fixed by Government for Agriculture produce during last five years and current year are given in Statement-II.